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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.69/BB/ 2018	-	Admission	252(3)	M/s New Link Technologies Bangalore Pvt Ltd Vs ROC

SL. NO. NAME (IN CAPITAL)
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

① G. NAGARAJU NEW Tech. (Bengaluru)
(P) Ho, *G. Nagayya*

ORDER

Matter is listed today for admission. Registry has raised some objections. PCS for Petitioner Company is present. PCS is directed to comply with the same. List it on 05.03.2018.

[Signature]
Member (T)

[Signature]
Member (J)